

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (f) A proposal on pooling of price of imported coal with domestic coal was considered by the Cabinet Committee on Economic Affairs (CCEA). The CCEA has approved in-principle, certain guidelines for pooling of price and has directed for constitution of an inter-Ministerial Committee to work out the modalities. Earlier 5 power utilities had agreed to the price pooling, while 10 power utilities opposed it. Reservations were expressed by some State Governments. It has now been decided by CCEA that in respect of plants commissioned upto 31.3.2009, domestic coal will continue to be supplied as hitherto at CIL's notified prices. This will address the major concerns raised by the states with regard to price pooling

Price pooling of coal

1413. SHRI RAJKUMAR DHOOT: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Government has decided for price pooling of imported and domestic coal;
- (b) if so, the details thereof; and
- (c) what would be the likely benefits of this price pooling to Coal India Ltd. and coal consumers in the country, particularly the power sector?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) Government has approved in principle certain guidelines related to the concept of price pooling. Specific capacities/quantities are to be worked out. It has been decided that in respect of plants commissioned upto 31.3.2009, domestic coal will continue to be supplied as hitherto at CIL's notified price. Price pooling is likely to enable Coal India Limited (CIL) to meet its fuel supply obligations to the power sector through import of coal, in addition to coal supplied from indigenous production which will mean higher power generation in the country.

Target of coal production

†1414. SHRI RAVI SHANKAR PRASAD: Will the MINISTER OF COAL be pleased to state :

†Original notice of the question was received in Hindi.

(a) whether it is a fact that the coal deposits of 267.21 billion tonnes had been detected during April, 2009 in the country;

(b) if so, the facts in this regard and the estimated enhanced availability of coal from April, 2009 to December, 2012; and

(c) the target fixed for coal production in the country during 2011-12 and 2012-13?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) As per the National Inventory on Indian Coal Resources published by Geological Survey of India, the total coal resources assessed in the country as on 1.4.2009, 1.4.2010, 1.4.2011 and 1.4.2012 are as follows:

(in Billion Tonnes)

Estimated resources as per Geological Survey of India			
As on 1.4.2009	As on 1.4.2010	As on 1.4.2011	As on 1.4.2012
267.21	276.81	285.86	293.49

(c) The target fixed for coal production in the country during 2011-12 and 2012-13 are as given below:

(Million Tonnes)

Year	Target
2011-12	554.00
2012-13	584.00

Panel for auction of mines

1415. DR. K.P. RAMALINGAM: Will the MINISTER OF COAL be pleased to state :

(a) whether it is a fact that Government is considering to form a panel for auction of mines;

(b) if so, the details thereof;

(c) whether it is also a fact that a technical committee has been set up for identifying new coal/lignite blocks for offer; and